

FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process)
Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF ISHWARYA LAKSHMI FINANCE PRIVATE LIMITED

1.	NAME OF THE CORPORATE PERSON	ISHWARYA LAKSHMI FINANCE PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	22/03/1991
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	REGISTRAR OF COMPANIES, COIMBATORE
4.	CORPORATE IDENTITY NUMBER OF CORPORATE PERSON	U65921TZ1991PTC003198
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	133, BIG BAZAR STREET, NANJAPPA COMPLEX, COIMBATORE - 641001, TAMILNADU.
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	16/11/2020
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND REGISTRATION NUMBER OF THE LIQUIDATOR	Name: VASUDEVAN GOPU Address: 11A, COLLECTOR SIVAKUMAR STREET, KK PUDUR, COIMBATORE-641038, TAMILNADU. Email: vasudevanacs@gmail.com Contact No.+91-9944937063 0422-4216903 Registration No. IBBI/IPA-002/IP-N00291/2017-18/10849
8.	LAST DATE FOR SUBMISSION OF CLAIMS	16/12/2020

Notice is hereby given that the ISHWARYA LAKSHMI FINANCE PRIVATE LIMITED has commenced voluntary liquidation on 16/11/2020.

The stakeholders of ISHWARYA LAKSHMI FINANCE PRIVATE LIMITED are hereby called upon to submit a proof of their claims, on or before 16/12/2020 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



Date: 17/11/2020
Place: Coimbatore


VASUDEVAN GOPU

IBBI/IPA-002/IPN00291/2017-18/10849

Liquidator of Ishwarya Lakshmi Finance Private Limited